

ORISSA HIGH COURT

FILING REPORT AS ON :27/01/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0001038/2023	PABITRA KUMAR MOHANTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	NIALI /33 /2017 () //
2	BLAPL/0001039/2023	JASOBANTA MOHANTY @ BRAHMA MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /565 /2022 () //
3	BLAPL/0001040/2023	NISHAN SAHOO VS STATE OF ODISHA	SANJEEV SWAIN VS	CHANDRASEKHARPUR /455 /2022 () //
4	BLAPL/0001041/2023	BABU @ PRAVAKAR SAHOO VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	KUMBHARAPARA /319 /2022 () //
5	BLAPL/0001042/2023	ABHIMANYU RAIKA @ ABHI RAITA VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 () //
6	BLAPL/0001043/2023	ABRAHAM BADARAITA VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 () //
7	BLAPL/0001044/2023	BENJAMIN GAMANGO VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 () //
8	BLAPL/0001045/2023	SOMANATH GAMANGO VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 () //
9	BLAPL/0001046/2023	JIRI @ JERMIYA RAIKA VS STATE OF ODISHA	BISWA RANJAN DAS VS	ADVA /63 /2021 () //
10	BLAPL/0001047/2023	SULTAN KHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /722 /2022 () //
11	BLAPL/0001048/2023	SISIRA MALLIK @ APINA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /198 /2017 () //

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12	BLAPL/0001049/2023	PRATAP KHANDAYAT VS STATE OF ODISHA	MAHES DAS VS	//0 () //
13	BLAPL/0001050/2023	SUNIL KUMAR SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /200 /2022 () //
14	BLAPL/0001051/2023	SUBASH @ PABITRA BENIA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	MATHILI /138 /2020 () //
15	BLAPL/0001052/2023	SAGAR DAS VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BHANDARIPOKHARI /239 /2022 () //
16	BLAPL/0001053/2023	UPENDRA KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /125 /2022 () //
17	BLAPL/0001054/2023	KULAMANI MALIK VS STATE OF ODISHA	BIBHUTI BHUSHAN ROUT VS	RAJKANIKA /443 /2022 () //
18	BLAPL/0001055/2023	BALKA RAM VS STATE OF ODISHA	S.S.RAY 2 VS	MOHANA /167 /2020 () //
19	BLAPL/0001056/2023	PINTU BEHERA @ PENTU VS STATE OF ODISHA	P.V. BALAKRISHNA VS	KHALLIKOTE /710 /2021 () //
20	BLAPL/0001057/2023	SHYAM KUMAR SAH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	//0 () //
21	BLAPL/0001058/2023	DUSHA @ KARNA NISAL VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /72 /2022 () //
22	BLAPL/0001059/2023	CHHABI PRADHAN VS STATE OF ODISHA	CHANDANA MISHRA VS	BANKI /292 /2022 () //
23	BLAPL/0001060/2023	SAMEER NAYAK	ASHOK DAS	BALUGAON P.S. /236 /2022

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		VS	VS	()
24	BLAPL/0001061/2023	STATE OF ODISHA AMZAT KHAN	RAJIB LOCHAN PATNAIK	// KALIMELA /155 /2022
		VS	VS	()
25	BLAPL/0001062/2023	STATE OF ODISHA BIJAYANANDA SAHU	SOUMYA RANJAN MOHANTY	// CUTTACK VIGILANCE /1 /2023
		VS	VS	()
26	BLAPL/0001063/2023	STATE OF ODISHA(VIG.) SURENDRA HANTAL	RAJIB LOCHAN PATNAIK	// M.V.79 /69 /2022
		VS	VS	()
27	BLAPL/0001064/2023	STATE OF ODISHA BAGI @ MUKUNDA JANI	TUKUNA KUMAR MISHRA	// JHARIGAM /6 /2019
		VS	VS	()
28	BLAPL/0001065/2023	STATE OF ODISHA ANIL MISHRA	PRAFULLA KUMAR MAHAPATRA	// PLANTSITE /489 /2022
		VS	VS	()
29	BLAPL/0001066/2023	STATE OF ODISHA BIKASH MAHAKUD	HAREKRUSHNA DASH	// TURUMUNGA /139 /2022
		VS	VS	()
30	BLAPL/0001067/2023	STATE OF ODISHA KAMAL BEHERA	JUGALA KISHORE PANDA	// BASELI SAHI PS /165 /2022
		VS	VS	()
31	BLAPL/0001068/2023	STATE OF ODISHA SUNIL KUMAR	DILIP KUMAR SAHU	// / /0
		VS	VS	()
32	BLAPL/0001069/2023	STATE OF ODISHA RAMDAS KONDATAMARA @ RAMADAS KANDATA	MUSAMANTA HARICHANDAN	// BANDHUGOAN /59 /2022
		VS	VS	()
33	BLAPL/0001070/2023	STATE OF ODISHA SUSANTA KUMAR SAHU @ DIPUN SAHU	JYOTIRMAYA SAHOO	// GOPALPUR /110 /2022
		VS	VS	()
34	BLAPL/0001071/2023	STATE OF ODISHA JAGANATH KANHAR	A.K.SAHOO	// PHIRINGIA /70 /2021
		VS	VS	()

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35	BLAPL/0001072/2023	STATE OF ODISHA SADANA PUJARI VS	DIGAMBAR SETHI VS	// BOIPARIGUDA /71 /2022 ()
36	BLAPL/0001073/2023	STATE OF ODISHA MAKARAND RANA VS	JNYANANANDA PANDA VS	// KEGAON /61 /2021 ()
37	BLAPL/0001074/2023	STATE OF ODISHA RAMEN DUTTA VS	JUGALA KISHORE PANDA VS	// ORKEL /105 /2020 ()
38	BLAPL/0001075/2023	STATE OF ODISHA SANDEEP KUMAR VS	SAROJ KUMAR PADHI VS	// ADVA /93 /2021 ()
39	BLAPL/0001076/2023	STATE OF ODISHA BASU MANDAL VS	BABITA SAHU VS	// BOIPARIGUDA /59 /2021 ()
40	BLAPL/0001077/2023	STATE OF ODISHA DEBASIS DAS VS	SANJIB KUMAR BHANJADEO VS	// //0 ()
41	BLAPL/0001078/2023	STATE OF ODISHA OMRAJ MOHAPATRA VS	SAMARENDRA BAHADUR VS	// SUNDARGARH TOWN /419 /2022 ()
42	BLAPL/0001079/2023	STATE OF ODISHA BIKASH ORAM VS	SAMARENDRA BAHADUR VS	// DEOGARH /892 /2022 ()
43	BLAPL/0001080/2023	STATE OF ODISHA PURNA CHANDRA MALLICK VS	ACHYUTANANDA PATTANAIAK VS	// KHARABEL NAGAR P.S. /377 /2022 ()
44	BLAPL/0001081/2023	STATE OF ODISHA AKSHAYA KUMAR MOHAPATRA VS	BASUDEV MISHRA VS	// SARANAKUL /15 /2021 ()
45	BLAPL/0001082/2023	STATE OF ODISHA BASUDEV PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// BELPARA /52 /2022 () //

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46	BLAPL/0001083/2023	RAMESH BAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /14 /2023 () //
47	BLAPL/0001084/2023	SHIVA KUMAR SWAIN @ SIBA KUMAR SWAIN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	BADAMBADI /181 /2022 () //
48	BLAPL/0001085/2023	RAJARAM CHHURA VS STATE OF ODISHA	SARBESWAR SAHOO VS	TITILAGARH /219 /2020 () //
49	BLAPL/0001086/2023	SONU SISA VS STATE OF ODISHA	SARBESWAR SAHOO VS	MATHILI /26 /2021 () //
50	BLAPL/0001087/2023	SK. ARIF BOX VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASTA /289 /2022 () //
51	BLAPL/0001088/2023	SK. ARIF BOX VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /212 /2022 () //
52	BLAPL/0001089/2023	SK. ARIF BOX VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALIAPAL /205 /2022 () //
53	BLAPL/0001090/2023	PRABHU YADAV VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
54	BLAPL/0001091/2023	BABINI HANTAL VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	MATHILI /100 /2022 () //
55	BLAPL/0001092/2023	SK. AJIT ALI VS STATE OF ODISHA	ATULYA KUMAR ACHARYA VS	LAXMISAGAR P.S. /295 /2022 () //
56	BLAPL/0001093/2023	KALIA GOUDA VS STATE OF ODISHA	DEBASHIS MITRA VS	BHARATPUR PS /310 /2022 () //
57	BLAPL/0001094/2023	BABULAL KATARE	DILLIP KUMAR SAHU	/ /0

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		VS	VS	()
58	BLAPL/0001095/2023	STATE OF ODISHA BALWINDER SINGH	DUSHMANTA SAHOO	// MOHANA /88 /2021
		VS	VS	()
59	BLAPL/0001096/2023	STATE OF ODISHA MOSHIN ANSARI	DUSHMANTA SAHOO	// //0
		VS	VS	()
60	CMAPL/0000061/2023	STATE OF ODISHA BINAYA MISHRA	ADV.	//
		VS	VS	()
61	CMAPL/0000062/2023	MANAS KUMAR KAR GATIKRUSHNA BARALA	ADV.	//
		VS	VS	()
62	CMAPL/0000063/2023	BIJAY KUMAR PATI SOMANATH BISWAL	ADV.	//
		VS	VS	()
63	CMAPL/0000064/2023	BIJAY KUMAR PATI DR.SATYAJIT BAGUDAI	ADV.	//
		VS	VS	()
64	CMAPL/0000065/2023	UNION OF INDIA SARBESWAR PANDA	SATYABRATA SUTAR	//
		VS	VS	()
65	CMP/0000089/2023	STATE OF ODISHA KRUSHNA CHANDRA SINGH	ANJAN KUMAR BISWAL	//
		VS	VS	()
66	CMP/0000090/2023	STATE OF ODISHA ABINASH DASH	ABHIJIT DAS	//
		VS	VS	()
67	CMP/0000091/2023	PUNYA PRAVA ACHARYA RAMESH SORENG	SOUMENDRA PATTANAIAK	//
		VS	VS	()
68	CONTC/0000564/2023	RANJAN SORENG JAGATRAM PUJAHARI	ADV.	//
		VS	VS	()

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69	CONTC/0000565/2023	ASWATHY S.,IAS SANKARSAN SAHOO VS	ADV VS	// // 0
70	CONTC/0000566/2023	ANU GARG, I.A.S. KIRAN KUMAR BEHERA VS	ADV VS	// // 0
71	CONTC/0000567/2023	ANU GARG, I.A.S. LAXMIDHAR MAJHI VS	ADV VS	// // 0
72	CONTC/0000568/2023	VIR VIKRAM YADAV, SECY., FOOD SUPPLY AND CONSUMER WELFARE DEPT. MADHUSUDAN PATNAIK VS	ADV. VS	// // 0
73	CONTC/0000569/2023	ANU GARG,ADDL. CHIEF SECY.,W.R. DEPT. SUSANTA KUMAR PRADHAN VS	ADV. VS	// // 0
74	CONTC/0000570/2023	JANAKI DAS GANESH CHANDRA ROUT VS	ADV VS	// // 0
75	CONTC/0000571/2023	ANU GARG, I.A.S. PRAVAT KUMAR BAHALIA VS	PRASANNA KUMAR NAYAK VS	// // 0
76	CONTC/0000572/2023	ASWATHY S.,COMMNR. CUM SECY.,S AND M.E. DEPT. MANORAMA DASH VS	ADV VS	// // 0
77	CONTC/0000573/2023	S.ASWASTHY, COMMNR CUM SECY, S AND ME DEPT. SANTOSH KUMAR DIKSHIT VS	ADV. VS	// // 0
78	CONTC/0000574/2023	BISHNUPADA SETHY,IAS SARAT KUMAR PANDA VS	ADV. VS	// // 0
79	CONTC/0000575/2023	TAHASILDAR,RAJNAGAR SOURAV RAY VS	ADV VS	// // 0
		ARUN KUMAR BARGE, O.A.S.		//

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80	CONTC/0000576/2023	AKSHAY KUMAR MALIK VS ARVIND SINGH, SECY., TOURISM DEPT.	ADV VS	// 0 //
81	CONTC/0000577/2023	LIPIKA NAYAK VS ASWATHY S.,IAS	ADV. VS	// 0 //
82	CONTC/0000578/2023	KANCHANABALA MOHANTY VS ASWATHY S.,IAS	ADV. VS	// 0 //
83	CONTC/0000579/2023	TAPASILATA MISHRA VS ASWATHY S.,IAS	JYOTI RANJAN KHUNTIA VS	// 0 //
84	CONTC/0000580/2023	PRADEEPTA KUMAR TRIPATHY VS ASWATHI S.,IAS	KUNAL KUMAR SWAIN VS	// 0 //
85	CONTC/0000581/2023	SATYA NARAYAN PANDA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
86	CONTC/0000582/2023	MAKUNDA CHANDRA SAHOO VS ASWATHI S,IAS	KUNAL KUMAR SWAIN VS	// 0 //
87	CONTC/0000583/2023	PRAFULLA KUMAR BARIKI VS ASWATHI S,IAS	ADV. VS	// 0 //
88	CONTC/0000584/2023	ANIRUDHA SAMAL VS ASWATHI S,IAS	KUNAL KUMAR SWAIN VS	// 0 //
89	CONTC/0000585/2023	BRAJA BANDHU KAR VS ASWATHI S,IAS	KUNAL KUMAR SWAIN VS	// 0 //
90	CONTC/0000586/2023	PARSURAM SAHOO VS ASWATHI S,IAS	KUNAL KUMAR SWAIN VS	// 0 //
91	CONTC/0000587/2023	SIRISH KUMAR BARAL	K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		ASWATHI S,IAS		//
92	CONTC/0000588/2023	CHITA RANJAN SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,IAS		//
93	CONTC/0000589/2023	SARATA CHANDRA SATAPATHY	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,IAS		//
94	CONTC/0000590/2023	GIRISH CHANDRA JENA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,IAS		//
95	CONTC/0000591/2023	ISHWAR CHANDRA ROUT	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,IAS		//
96	CONTC/0000592/2023	MANJULA SAHU	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,IAS		//
97	CONTC/0000593/2023	AMARENDRA SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,IAS		//
98	CONTC/0000594/2023	MAMATA ROUT	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,IAS		//
99	CONTC/0000595/2023	KALABATI NAYAK	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,IAS		//
100	CONTC/0000596/2023	AMITA KAR	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S,IAS		//
101	CONTC/0000597/2023	BIBHU PRASAD SARANGI	ADV.	//
		VS	VS	0
		ANU GARG,IAS		//
102	CONTC/0000598/2023	CHITRASEN GHADEI	ATMAJIT MANMITH DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
103	CONTC/0000599/2023	D.C.P. BHUBANESWAR SUBASA CHANDRA MOHAPATRA VS ASWATHI S, I.A.S.	KUNAL KUMAR SWAIN VS	// // ()
104	CRLA/0000106/2023	DEEPAK SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /268 /2022 () //
105	CRLA/0000107/2023	BHABANI @ SIBA PRASAD PANDA VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KHANDAGIRI P.S. /41 /2015 () //
106	CRLA/0000108/2023	MUNU PANDEY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /268 /2022 () //
107	CRLA/0000109/2023	ARJUN SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA SADAR /268 /2022 () //
108	CRLMA/0000030/2023	PUNAM KULDIP@BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	SUNABEDA /149 /2022 () //
109	CRLMA/0000031/2023	ALOK KUMAR SIA VS ASWINI KUMAR DHAL	PRADEEP KUMAR MAHAPATRA VS	JAKHAPURA /111 /2020 () //
110	CRLMC/0000471/2023	LADE GAJANAN DAYANAND VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 () //
111	CRLMC/0000472/2023	SK.BADRIUDDIN VS STATE OF ODISHA	SANGRAM MISHRA VS	MAHANGA /52 /2020 () //
112	CRLMC/0000473/2023	KRUSHNA CHANDRA PAIKA VS APURBA PATRA	ANIRUDHA DAS VS	KHATIGUDA /1 /2019 () //
113	CRLMC/0000474/2023	BINOD BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PS AT JAMBO /120 /2020 () //

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114	CRLMC/0000475/2023	SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	KAMAKHYANAGAR /506 /2022 () //
115	CRLMC/0000476/2023	BABA RAO MINIKA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SESHKHAL /24 /2020 () //
116	CRLMC/0000477/2023	GANESH@GANAPATI RAO VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /213 /2011 () //
117	CRLMC/0000478/2023	DEBASHIS@DEBASISH MOHANTY VS SACHIN HALWAI	SK. ZAFARULLA VS	/ /0 () //
118	CRLMC/0000479/2023	MD REHEBAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	PIPLI /574 /2022 () //
119	CRLMC/0000480/2023	SUBRAT PANDA@SUBRAT KUMAR PANDA VS STATE OF ODISHA	PITAMBAR JENA VS	BARBIL /177 /2009 () //
120	CRLMC/0000481/2023	CH. RAMESH PATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	M.V.79 /4 /2023 () //
121	CRLMC/0000482/2023	KALIA@BINOD SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAKTIDEUL /10 /2016 () //
122	CRLMC/0000483/2023	SURAJ KHAN@ABDUL HAQ VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KESINGA /58 /2011 () //
123	CRLMC/0000484/2023	DIBAKAR SAHOO@DIBAKAR SAHU@CHAGALI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /15 /2013 () //
124	CRLMC/0000485/2023	AYUSH MANISH THAKER VS STATE OF ODISHA	SIDHARTHA DAS VS	JHARSUGUDA SADAR /271 /2022 () //
125	CRLMC/0000486/2023	RANJEET KUMAR BANERJEE	SOURANSU ROUT	LALBAG /238 /2002

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		VS	VS	()
126	CRLMC/0000487/2023	STATE OF ODISHA J.SRINIVAS@BALARAM	ARJEET MISHRA	// JEYPORE TOWN /290 /2022
		VS	VS	()
127	CRLMC/0000488/2023	STATE OF ODISHA KRUSHNA CHANDRA PAIKA	ANIRUDHA DAS	// KHATIGUDA /1 /2019
		VS	VS	()
128	CRLMC/0000489/2023	STATE OF ODISHA DUSMANTA KUMAR MUDULI	SATYA RANJAN MULIA	// / /0
		VS	VS	()
129	CRLMC/0000490/2023	STATE OF ODISHA JUDHISTIR MUNI	JYOTIRMAYA SAHOO	// / /0
		VS	VS	()
130	CRLMC/0000491/2023	STATE OF ODISHA SANJAY KUMAR SAHU	NITYANANDA MOHAPATRA	// NAKTIDEUL /22 /2020
		VS	VS	()
131	CRLMC/0000492/2023	STATE OF ODISHA TARAKNATH CHANDA	SNEHASIS RAY	// MARKAT NAGAR /90 /2022
		VS	VS	()
132	CRLMC/0000493/2023	STATE OF ODISHA RABI NARAYAN PANI	ASHOK KUMAR BEHERA	// / /0
		VS	VS	()
133	CRLMC/0000494/2023	STATE OF ODISHA SAMBHU MAHARANA	BHARATI DASH	// TUMUDIBANDHA /85 /2019
		VS	VS	()
134	CRLMC/0000495/2023	STATE OF ODISHA SK. UMAR ALLI	SOUGAT DASH	// BETNOTI /264 /2022
		VS	VS	()
135	CRLMC/0000496/2023	STATE OF ODISHA MANOJ KUMAR MIRDHA@MANOJ MRDHA	DEVASHIS PANDA	// RAIRANGPUR (RURAL) /192 /2021
		VS	VS	()
136	CRLMC/0000497/2023	STATE OF ODISHA MOHAMMAD ISMAIL	DEVASHIS PANDA	// RAIRANGPUR (RURAL) /192 /2021
		VS	VS	()

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137	CRLMC/0000498/2023	STATE OF ODISHA ANURADHA MOHANTY VS	PRASANT KUMAR SAHOO VS	// MAHILA P.S.(BBSR) /52 /2021 ()
138	CRLMC/0000499/2023	STATE OF ODISHA JASODA BEHERA VS	PRAKASH CHANDRA MISHRA VS	// NARASINGHPUR /108 /2021 ()
139	CRLMC/0000500/2023	STATE OF ODISHA NARENDRA PRADHAN VS	MANAS KUMAR CHAND VS	// JATNI P.S. /201 /2020 ()
140	CRLMC/0000501/2023	STATE OF ODISHA BAPUN BEHERA@SATYAJIT BEURA VS	DIPTIREKHA NANDA VS	// TIRTOL /704 /2022 ()
141	CRLMC/0000502/2023	STATE OF ODISHA RAMANANDA GUIN VS	RAMESH AGARWAL VS	// MAHILA P.S.(BBSR) /30 /2021 ()
142	CRLMC/0000503/2023	STATE OF ODISHA PADMA BATRIA VS	DIBYA JYOTI SAHOO VS	// CHANDILI /18 /2014 ()
143	CRLMP/0000155/2023	STATE OF ODISHA LAXMIDHAR BEHERA VS	DINABANDHU NAYAK VS	// / /0 ()
144	CRLMP/0000156/2023	STATE OF ODISHA SOUDAMINI NAYAK @ PATRA VS	MANAS RANJAN MOHAPATRA VS	// / /0 ()
145	CRLMP/0000157/2023	STATE OF ODISHA MANJULATA KUMARI PANIGRAHY VS	BYOMAKESH TRIPATHY VS	// / /0 ()
146	CRLMP/0000158/2023	STATE OF ODISHA SURENDRA KUMAR SAHU VS	BYOMAKESH TRIPATHY VS	// / /0 ()
147	CRLMP/0000159/2023	STATE OF ODISHA RAMAKANTA LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000160/2023	MANAS RANJAN PATTANAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
149	CRLMP/0000161/2023	SRIKANTA ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
150	CRLMP/0000162/2023	SWARNA PRAVA PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 0 //
151	CRLMP/0000163/2023	UDAYA SEKHAR JENA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	//0 0 //
152	CRLREV/0000043/2023	HALADHAR PADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	KESINGA /96 /2011 0 //
153	CRLREV/0000044/2023	BHAGINATH SOREN VS SITA MAJHI	HIMANSHU BHUSAN DASH VS	//0 0 //
154	CRLREV/0000045/2023	AKITOSH SARANGI VS SUBHASHREE DIBYDARSHANI PANI	SABITA RANJAN PATTNAIK VS	//0 0 //
155	MACA/0000062/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LIMITED VS ANANDA BARIK	SANJAY KUMAR MOHANTY VS	// 0 //
156	MATA/0000027/2023	LIPINA BARIK VS DEBASIS MOHAPATRA	RABINDRA KUMAR PRUSTY VS	// 0 //
157	MATA/0000028/2023	DEBASHREE MOHANTY VS SAMBIT PATTANAIAK	UMA CHARAN MISHRA VS	// 0 //
158	MATA/0000029/2023	TRUPTIMANAS KAP VS SRIYA SWATI SUCHARITA SWAIN	RAJJEET ROY VS	// 0 //
159	RPFAM/0000024/2023	K.DHYANCHAND@NAYAK	BABITA KUMARI PATTANAIAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	RSA/000028/2023	SASMITA NAYAK@ROUT BIMALA SARKAR	MAHESWAR MOHANTY	//
		VS	VS	0
161	RSA/000029/2023	NILARATNA BALA AVIKSHIT GIRI	AJODHYA RANJAN DASH	//
		VS	VS	0
162	RSA/000030/2023	SABITRI GIRI KANCHAN LATA NAYAK	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
163	RVWPET/000017/2023	LAXMIDHAR NAYAK STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0
164	RVWPET/000018/2023	DARSANI KUMARI DEI STATE OF ODISHA	SAROJ KANTA SAMAL, A.G.A.	//
		VS	VS	0
165	RVWPET/000019/2023	RAJKISHORE SWAIN AINTHA MAHARANA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
166	RVWPET/000020/2023	BANCHHA BEHERA@BANCHHANIDHI BEHERA SECY., TOURISM DEPT.	SURYA NARAYAN PATNAIK, A.G.A.	//
		VS	VS	0
167	TRP(C)/000041/2023	BIJAYA KUMAR MOHANTY ARCHANA DORA	ANITA SAHOO	//
		VS	VS	0
168	TRP(C)/000042/2023	V.CHANDRA SEKHAR RAO ANSUMAN MISHRA	BIBHUTI BHUSAN CHOUDHURY	//
		VS	VS	0
169	TRP(C)/000043/2023	LAXMIPRIYA MISHRA PRAGYAN LAKSHMI MISHRA	UMA CHARAN MISHRA	//
		VS	VS	0
170	WA/0000110/2023	SHIBA SHANKAR SARANGI STATE OF ODISHA	SANDEEP PARIDA, SR.S.C.(S AND ME)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WA/0000111/2023	AMARESH KUMAR NEGI MADHUSMITA SAHOO VS STATE OF ODISHA	ASUTOSH SAHOO VS	// // 0 //
172	WA/0000112/2023	DILIP KUMAR DEY VS CHIEF EXECUTIVE OFFICER, SAIL, ROURKELA STEEL PLANT	LAXMAN PRADHAN VS	// 0 //
173	WP(C)/0002449/2023	MAHESWAR SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
174	WP(C)/0002450/2023	TRILOCHAN DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
175	WP(C)/0002451/2023	CHAKRADHAR PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
176	WP(C)/0002452/2023	BIJAYA KUMAR SAHU VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
177	WP(C)/0002453/2023	SHAFIQR RAHMAN KHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
178	WP(C)/0002454/2023	BANSHIDHARA BEHERA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
179	WP(C)/0002455/2023	KARUNAKAR MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
180	WP(C)/0002456/2023	SWAMI VIVEKANANDA PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
181	WP(C)/0002457/2023	BISHNU CHARAN MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //

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182	WP(C)/0002458/2023	PRASANNA KUMAR PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
183	WP(C)/0002459/2023	SURENDRA KUMAR NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
184	WP(C)/0002460/2023	MAKUNDA CHANDRA MAHANTA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
185	WP(C)/0002461/2023	NIHARBALA DEVI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
186	WP(C)/0002462/2023	BINATI PANI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	WP(C)/0002463/2023	BINODINI PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0002464/2023	RAMESH CHANDRA MAHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
189	WP(C)/0002465/2023	SANDHYA RANI BAUG VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0002466/2023	JAGAMOHAN PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0002467/2023	MOCHIRAM NAYAK VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	WP(C)/0002468/2023	MURALIDHAR MAHANTA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
193	WP(C)/0002469/2023	KARTIK CHAMPATI	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0002470/2023	SABITA SENAPATI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0002471/2023	KALU CHARAN BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0002472/2023	RAJA KISHORE BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
197	WP(C)/0002473/2023	NIRUPAMA MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0002474/2023	ANJANA RANI PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
199	WP(C)/0002475/2023	BHASKAR CHANDRA MAHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
200	WP(C)/0002476/2023	RABI NARAYAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0002477/2023	BINAPANI DAS	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
202	WP(C)/0002478/2023	SURENDRA KUMAR MALLICK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0002479/2023	BISHNU CHARAN SAMAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
204	WP(C)/0002480/2023	PADMINI ROUTARAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0002481/2023	STATE OF ORISSA MANJULATA DEI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0002482/2023	STATE OF ODISHA JANAKI LATA JENA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
207	WP(C)/0002483/2023	STATE OF ODISHA DHUSHASAN MAHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0002484/2023	STATE OF ORISSA NIRANJAN PARIDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
209	WP(C)/0002485/2023	STATE OF ODISHA AJIT KUMAR BARIKEE VS	DILLIP KUMAR MOHAPATRA VS	// // ()
210	WP(C)/0002486/2023	STATE OF ORISSA GURU PRASAD PANI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0002487/2023	STATE OF ORISSA PRABHAT KUMAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
212	WP(C)/0002488/2023	STATE OF ODISHA KALANDI CHARAN PATI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
213	WP(C)/0002489/2023	COMMISSIONER, LAND RECORDS AND SETTLEMENT, ODISHA KHETRA MOHAN BARAL VS	DILLIP KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0002490/2023	STATE OF ORISSA MANOJ MANJARI SATAPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0002491/2023	STATE OF ORISSA BHAGIRATHI PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0002492/2023	SUNIL KUMAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
217	WP(C)/0002493/2023	GAGANI DEI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0002494/2023	DHURBA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0002495/2023	KANHU CHARAN KARNA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
220	WP(C)/0002496/2023	NARAYAN BEHERA VS MAHANADI COALFIELDS LTD., SAMBALPUR	NIROD KUMAR SAHU VS	// 0 //
221	WP(C)/0002497/2023	BIPRABAR TARAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
222	WP(C)/0002498/2023	AKSHAYA KUMAR SAMAL VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
223	WP(C)/0002499/2023	SANTOSH KUMAR DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0002500/2023	SUBHASH CHANDRA MAHANTA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
225	WP(C)/0002501/2023	KALU CHARAN PRADHAN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0002502/2023	KHETRA MOHAN BARAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
227	WP(C)/0002503/2023	RAJA KISHORE TARAI	DILLIP KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0002504/2023	PRAHALADA PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0002505/2023	NAMITA PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0002506/2023	RABINDRA KUMAR BARIKEE	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0002507/2023	PURNA CHANDRA BARAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0002508/2023	MERUDHAR DALAI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0002509/2023	SATYANANDA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0002510/2023	LAXMIKANTA SAMANTARAY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0002511/2023	ASHARAM BARIHA	AMITABH PRADHAN	//
		VS	VS	0
		COMMNR. CUM SECY. TO GOVT. OF ODISHA, BBSR		//
236	WP(C)/0002512/2023	TRINATH PADHAN	AMITABH PRADHAN	//
		VS	VS	0
		COMMNR. CUM SECY. TO GOVT. OF ODISHA, BBSR		//
237	WP(C)/0002513/2023	KALPANA BADPANDA	AMITABH PRADHAN	//
		VS	VS	0
		COMMNR. CUM SECY. TO GOVT. OF ODISHA, BBSR		//
238	WP(C)/0002514/2023	SAKHINA NAIK	SRINIVAS MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0002515/2023	STATE OF ODISHA SANATAN SETHY VS	SATRUGHNA DASH A VS	// // ()
240	WP(C)/0002516/2023	STATE OF ODISHA LAXMI NAIK VS	TIKERAM MEHER VS	// // ()
241	WP(C)/0002517/2023	STATE OF ODISHA KASHVI INTERNATIONAL PVT. LTD., BBSR VS	SHOVAN MISHRA VS	// // ()
242	WP(C)/0002518/2023	STATE OF ODISHA PEDAPENKI SESIKANTH @ P.SESIKANTH VS	PRASANNA KUMAR MISHRA VS	// // ()
243	WP(C)/0002519/2023	STATE OF ODISHA JAYAKUMARI MEHER VS	TIKERAM MEHER VS	// // ()
244	WP(C)/0002520/2023	STATE OF ODISHA MAKARDHWAJA BARGE VS	BIRAJA PRASANNA DAS VS	// // ()
245	WP(C)/0002521/2023	STATE OF ODISHA PRAHALAD DASH VS	BIRAJA PRASANNA DAS VS	// // ()
246	WP(C)/0002522/2023	STATE OF ODISHA RANJITA DAS VS	KSHIROD KUMAR PAHIL VS	// // ()
247	WP(C)/0002523/2023	THE AO, ODISHA GRAMYA BANK, JAJPUR JANAKI DEVI @ JANAKI LATA MISHRA VS	GOPINATH MISHRA VS	// // ()
248	WP(C)/0002524/2023	HARI BALLAV MISHRA JANAKI DEVI @ JANAKI LATA MISHRA VS	GOPINATH MISHRA VS	// // ()
249	WP(C)/0002525/2023	HARI BALLAV MISHRA SABNAM GANDHI VS	OM SWARUP VS	// // ()
		VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0002526/2023	SABITA BARIK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
251	WP(C)/0002527/2023	UDAYNATH BARIK @ UDAYA NATH BARIK VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
252	WP(C)/0002528/2023	NISHA KANTA NAYAK VS STATE OF ODISHA	CHANDRA SEKHAR PANDA VS	// 0 //
253	WP(C)/0002529/2023	HRUSHIKESH PANDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
254	WP(C)/0002530/2023	SHAMIMUN NISA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
255	WP(C)/0002531/2023	THE E.E. (ELECTRICAL), TPNODL, BALASORE VS HARENDRA NATH DAS	SURESH CHANDRA DASH VS	// 0 //
256	WP(C)/0002532/2023	BHARATI SAHU VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
257	WP(C)/0002533/2023	PRAMOD SENAPATI VS COLLECTOR CUM DM, KENDRAPARA	DEEPAK KU SAHOO VS	// 0 //
258	WP(C)/0002534/2023	CH. DURGAMADHAV PRUSTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
259	WP(C)/0002535/2023	SILA RAMEEN RAO VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
260	WP(C)/0002536/2023	MANORAMA MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
261	WP(C)/0002537/2023	DEEPAK KUMAR PANDA	SATYABRATA SENAPATI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0002538/2023	KIRAN BALA PATI	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0002539/2023	KADAMBINI KHANDUAL	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ORISSA		//
264	WP(C)/0002540/2023	PRAMOD KUMAR SAHOO	ASHOK KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0002541/2023	SURESH KHARA	JYOTIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0002542/2023	SHAKTI SECURITY AGENCY, BBSR	SURAVI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0002543/2023	HANUMAN KHEDARIA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		CENTRAL BOARD OF DIRECT TAXES, NEW DELHI		//
268	WP(C)/0002544/2023	HANUMAN KHEDARIA	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		CENTRAL BOARD OF DIRECT TAXES, NEW DELHI		//
269	WP(C)/0002545/2023	SANATAN BISWAL	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0002546/2023	RONAK BERIWAL	SASWAT KUMAR ACHARYA	//
		VS	VS	0
		PRINCIPAL COMMNR., OF INCOME TAX, SAMBALPUR		//
271	WP(C)/0002547/2023	RAGHUNATH SAMANTARAY	TRILOCHAN PANIGRAHI	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0002548/2023	SANJAY KUMAR SAHU	HIMANSU BHUSAN SUTAR	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0002549/2023	THE AO/DIV. MANAGER, CANARA BANK, BARIPADA II BRANCH SURESH CHANDRA BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// // ()
274	WP(C)/0002550/2023	PESKAR SINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// ()
275	WP(C)/0002551/2023	NARASINGHA SETHI VS STATE OF ODISHA	RITA SINGH VS	// ()
276	WP(C)/0002552/2023	RASMI RANJAN PATTANAYAK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// ()
277	WP(C)/0002553/2023	TARUN KUMAR MOHANTY VS THE UNION OF INDIA	SHIVSANKAR MOHANTY VS	// ()
278	WP(C)/0002554/2023	ANUPAMA DASH VS STATE OF ODISHA	AMIT KUMAR DEBNATH VS	// ()
279	WP(C)/0002555/2023	KAMINI KANTA JENA VS UTKAL GRAMEEN BANK, BOLANGIR	ABHAYA KUMAR SHARMA VS	// ()
280	WP(C)/0002556/2023	ASISA KUMAR MISHRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// ()
281	WP(C)/0002557/2023	KUMARI PADHY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// ()
282	WP(C)/0002558/2023	RAMESH CHANDRA NAYAK VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// ()
283	WP(C)/0002559/2023	SURYA NARAYAN TRIPATHY VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0002560/2023	LITUN PRADHAN VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
285	WP(C)/0002561/2023	MAHESWAR SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
286	WP(C)/0002562/2023	MITALI SAHOO VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
287	WP(C)/0002563/2023	M/S SHANTI ASSOCIATES, CUTTACK VS PRINCIPAL SECY., DEPT. OF ENERGY, BBSR	KANANBALA ROY CHOUDHURY VS	// 0 //
288	WP(C)/0002564/2023	MANASI JENA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
289	WP(C)/0002565/2023	STATE OF ODISHA VS MAMINA MOHAPATRA	RABI NARAYAN MISHRA, A.G.A. VS	// 0 //
290	WP(C)/0002566/2023	M/S PARADIP PARIVAHAN PVT. LTD., JAGATSINGHPUR VS STATE OF ODISHA	SHUBHARTHA MISHRA VS	// 0 //
291	WP(C)/0002567/2023	RAM SEBAK SAHU VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
292	WP(C)/0002568/2023	BASANTA KUMAR BISWAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
293	WP(C)/0002569/2023	KISHORE CHANDRA BHUYAN VS STATE OF ODISHA	DIGAMBARA MISHRA VS	// 0 //
294	WP(C)/0002570/2023	RUNUBALA BARAD VS STATE OF ODISHA	SK.KALIMUDDIN VS	// 0 //
295	WP(C)/0002571/2023	NRUSINGHA CHARAN OJHA	DIGAMBARA MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0002572/2023	SUKANTI SINGH	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		THE REGIONAL PROVIDENT FUND COMMNR., BBSR		//
297	WP(C)/0002573/2023	PITAMBAR MOHANTY	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0002574/2023	SNEHALATA MAJHI	RAMANI KANTA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0002575/2023	SIDDHARTH SANKAR SAHOO	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0002576/2023	MAHENDRA BEHERA	PRAMOD KUMAR NAYAK	//
		VS	VS	0
		REGISTRAR OF COOPERATIVE SOCIETIES, BBSR		//
301	WP(C)/0002577/2023	PRATAP PANDAB	DEBADATTA MOHANTY	//
		VS	VS	0
		THE COLLECTOR, KENDRAPARA		//
302	WP(C)/0002578/2023	M/S.CHAKRA MINERALS, MAYURBHANJ	NALINIKANTA SAHOO	//
		VS	VS	0
		AO, INDIAN BANK, BBSR		//
303	WP(C)/0002579/2023	PAYAL MOHANTY	BIJAYA KUMAR ROUSTRAY	//
		VS	VS	0
		THE STATE OF ODISHA		//
304	WP(C)/0002580/2023	M/S DIBYASEKHAR SAHOO, PURI	SUBASH CHANDRA SAHOO	//
		VS	VS	0
		THE ADDL. CT AND GST OFFICER, PURI CIRCLE		//
305	WP(C)/0002581/2023	SUNI DEI @ LENKA	GOPAL MOHANTY	//
		VS	VS	0
		STATE ODISHA		//
306	WP(C)/0002582/2023	SK.ZAMIRUDDIN	BIKRAM RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0002583/2023	STATE OF ODISHA POOJA LODGE, BBSR VS CHAIRMAN CUM MD, OSRTC, BBSR	NIRANJAN LENKA VS	// // ()
308	WP(C)/0002584/2023	BRIJESH NAYAK VS UNION OF INDIA	HIMANSU SEKHAR SAHU VS	// // ()
309	WP(C)/0002585/2023	ANIRUDHA MALIK VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// // ()
310	WP(C)/0002586/2023	STATE OF ODISHA VS DIPTIMAYEE BEURA	RABI NARAYAN MISHRA, A.G.A. VS	// // ()
311	WP(C)/0002587/2023	BRAJA KISHOR SINHA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// // ()
312	WP(C)/0002588/2023	KHIROD KUMAR DAS VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// // ()
313	WP(C)/0002589/2023	MAMATA DASH VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// // ()
314	WP(C)/0002590/2023	SATYANARAYAN DASH VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// // ()
315	WP(C)/0002591/2023	PRADEEPTA KUMAR BEHERA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// // ()
316	WP(C)/0002592/2023	SASMITA JENA @ SASMITA DHIR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// // ()
317	WP(C)/0002593/2023	RAMAKANTA PRAHARAJ VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0002594/2023	CHANDRESH VAISHNAV VS R.T.O.,RAYAGADA	BRAJA MOHAN SARANGI VS	// 0 //
319	WP(C)/0002595/2023	SURESH CHANDRA SAHOO VS STATE OF ODISHA	VIJAYA KAR VS	// 0 //
320	WP(C)/0002596/2023	SITA MAHALIK @ PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
321	WP(C)/0002597/2023	MAKARA BHATRA VS THE STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
322	WP(C)/0002598/2023	PURANDARA BOXI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
323	WP(C)/0002599/2023	J.ABHJIT BLESS VS STATE OF ODISHA	AMIT KUMAR NATH VS	// 0 //
324	WP(C)/0002600/2023	BIJAYA KUMAR BISWAL VS R.T.O.,CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
325	WP(C)/0002601/2023	JYOTSHNA RANI GADNAYAK VS THE CHAIRMAN CUM MD, MCL, SAMBALPUR	BUDHADEV ROURTRAY VS	// 0 //
326	WP(C)/0002602/2023	KORESA BIBI VS JAJPUR MUNICIPAL COUNCIL, JAJPUR	SUKANTA KUMAR NAYAK VS	// 0 //
327	WP(C)/0002603/2023	BAIKUNTHNATH NAIK VS STATE OF ODISHA	G.K.NANDA (GOPAL KRUSHNA NANDA) VS	// 0 //
328	WP(C)/0002604/2023	RAJENDRA KUMAR MOHAPATRA @ RAJU MOHAPATRA VS STATE OF ODISHA	KUSHORE KUMAR THAKKAR VS	// 0 //
329	WP(C)/0002605/2023	RANJITA PATTANAİK	G.K.NANDA (GOPAL KRUSHNA NANDA)	//

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		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0002606/2023	AMRUTALINI DAS	MANMAYA KUMAR DASH	//
		VS	VS	0
		COMMNR. OF ENDOWMENTS, ODISHA		//
331	WP(C)/0002607/2023	JEETA MOHANTY	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0002608/2023	PRAVAT KUMAR BISWAL	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0002609/2023	SARADA PRASANNA MANGARAJ	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0002610/2023	UMESH CHANDRA OJHA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0002611/2023	USHARANI BARIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0002612/2023	MADHABA JENA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0002613/2023	DEBASHISH MOHANTY	PRNOY MOHANTY	//
		VS	VS	0
		UCO BANK, BALASORE BRANCH		//
338	WP(C)/0002614/2023	DR.SADANANDA DIKSHIT	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0002615/2023	HRUSIKESH RATH	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0002616/2023	KUSHA PADHAN	AMITABH PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0002617/2023	COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, S AND ME DEPT. PITAMBAR ROUT VS STATE OF ODISHA	SUJAY SHANKER SINGH DEO VS	// // ()
342	WP(C)/0002618/2023	SAROJ KUMAR SAHOO VS STATE OF ODISHA	NIRANJAN BISWAL VS	// ()
343	WP(C)/0002619/2023	MANI MAHANANDA VS COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, S AND ME DEPT.	AMITABH PRADHAN VS	// ()
344	WP(C)/0002620/2023	SYED BARKAT ALI TANWIR VS SECRETARY, S AND ME DEPT.,BBSR	SOUMYA RANJAN DAS VS	// ()
345	WP(C)/0002621/2023	RAJKISHORE NAYAK VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// ()
346	WP(C)/0002622/2023	LAMBODAR SUR VS COMMNR., LR AND S, CUTTACK	NIRANJAN PRASAD PATRA VS	// ()
347	WP(C)/0002623/2023	UDHABA BAG VS STATE OF ODISHA	SUJAY SHANKER SINGH DEO VS	// ()
348	WP(C)/0002624/2023	SREE METALIKS LTD. VS TAX RECOVERY OFFICER-CUM-ADDL. R.T.O., BARBIL	KSHIROD KUMAR SAHOO VS	// ()
349	WP(C)/0002625/2023	MURALIDHARA BEHERA VS JANAKI BALLAV NAYAK	BINAYA KUMAR MOHANTY VS	// ()
350	WP(C)/0002626/2023	DEBABRATA ACHARYA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// ()
351	WP(C)/0002627/2023	VIKASH AGARWAL VS SUSHREE SUMAN DASH	DEEPALI MAHAPATRA VS	// ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0002628/2023	SUSHIL KUMAR ROUT VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0002629/2023	PADMABATI MOHAPATRA VS RM, SBI, PHULBANI	INDRAMANI SAHOO VS	// 0 //
354	WP(C)/0002630/2023	SATYANARAYAN PRADHAN VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
355	WP(C)/0002631/2023	M/S SUNRISE ENGINEERING SERVICES, ANGUL VS UNION OF INDIA	INDRAMANI SAHOO VS	// 0 //
356	WP(C)/0002632/2023	M/S HEXA STEEL AND POWER PVT. LTD., DELHI VS NATIONAL FACELESS ASSESSMENT CENTRE, DELHI	AVIJIT PATNAIK VS	// 0 //
357	WP(C)/0002633/2023	RUPADHAR DHURUA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
358	WP(C)/0002634/2023	DAYANIDHI BADHEI VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
359	WP(C)/0002635/2023	RAJANI KANTA RAY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	// 0 //
360	WP(C)/0002636/2023	KIRUTHIKA P VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
361	ABLAPL/0001009/2023	DHIRENDRA KUMAR DAS VS STATE OF ODISHA	HARA PRASAD PANDA VS	BADACHANA /18 /2023 0 //
362	ABLAPL/0001010/2023	SAMBHUNATH SETHI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /41 /2018 0 //
363	ABLAPL/0001011/2023	JUGAL MALLIK	ARJEET MISHRA	GONDIA /159 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0001012/2023	MAGAR @ GURUCHARAN DAS	DEEPAK KU SAHOO	NIKIRAI /113 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0001013/2023	JAYANTI DALAI @ DALEI	MAHES DAS	NIMAPADA /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0001014/2023	ARAKHITA JENA	DEEPAK KU SAHOO	KENDRAPARA SADAR /66 /2023
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0001015/2023	SUNITARANI DAS	DEEPAK KU SAHOO	MAHILA P.S.(BBSR) /156 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0001016/2023	KALACHANDA @S.K.ANWAR ALI	SAMVIT MOHANTY	TIRTOL /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0001017/2023	NILAMANI BIHARI	DEEPAK KU SAHOO	KENDRAPARA SADAR /73 /2023
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0001018/2023	LIPU @ UMAKANTA PARIDA	DEEPAK KU SAHOO	DERABIS /186 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0001019/2023	ANGEL MISHRA	ARUN KUMAR NAYAK	KHANDAGIRI P.S. /468 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0001020/2023	BIDESHI NAIK	CHIRANJIB ROUT	BANARAPAL /1 /2023
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0001021/2023	BANSI NAG	CHIRANJIB ROUT	BANARAPAL /7 /2023
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0001022/2023	BISWAJIT TRIPATHY	DURGA PRASAD PATNAIK	JAJPUR TOWN /24 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0001023/2023	STATE OF ODISHA ASHOK KUMAR DAS VS	PRASANTA KUMAR SAHOO VS	// NIALI /73 /2022 ()
376	ABLAPL/0001024/2023	STATE OF ODISHA BIJAYRANJAN SAMANTARAY @ TULU VS	SAMBEET PATTANAYAK VS	// CHANDRABHAGA MARINE /2 /2023 ()
377	ABLAPL/0001025/2023	STATE OF ODISHA BINODA BENIA @ BINOD BENIYA VS	SUSANTA KUMAR BARAL VS	// NARAYANPATNA /6 /2023 ()
378	ABLAPL/0001026/2023	STATE OF ODISHA GAJENDRA DAS VS	AMULYA RATNA PANDA VS	// BASTA /193 /2022 ()
379	ABLAPL/0001027/2023	STATE OF ODISHA SRIKRUSHNA BARAL VS	ANURAG PATI VS	// JANKIA P.S. /29 /2023 ()
380	ABLAPL/0001028/2023	STATE OF ODISHA RAMAKANTA BARISAL VS	ANURAG PATI VS	// JANKIA P.S. /29 /2023 ()
381	ABLAPL/0001029/2023	STATE OF ODISHA BISHNU TRIPATHY VS	ARIJEET MISHRA VS	// KALINGA NAGAR /12 /2023 ()
382	ABLAPL/0001030/2023	STATE OF ODISHA ASHIS KUMAR KHAMARI VS	SUSANTA KUMAR TRIPATHY VS	// BANGOMUNDA /215 /2022 ()
383	ABLAPL/0001031/2023	STATE OF ODISHA RABINDRA KUMAR JENA @ RABINDRA JENA @ RUMM VS	AMULYA RATNA PANDA VS	// BALASORE SADAR /169 /2022 ()
384	ABLAPL/0001032/2023	STATE OF ODISHA DURGABATI KHUNTIA VS	KSHIROD KUMAR ROUT VS	// KAMAKHYANAGAR /495 /2022 ()
385	ABLAPL/0001033/2023	STATE OF ODISHA RAMESH JENA VS	JYOTIRMAY GUPTA VS	// NIRAKARPUR /9 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0001034/2023	RATI RANJAN ROUT VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BONTH /116 /2022 () //
387	ABLAPL/0001035/2023	ROSHNBALA SAHU VS STATE OF ODISHA(VIG.)	SOUMYA RANJAN MOHANTY VS	CUTTACK VIGILANCE /1 /2023 () //
388	ABLAPL/0001036/2023	SRIKANTA LENKA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	TIRTOL /31 /2023 () //
389	ABLAPL/0001037/2023	MONTU @ PRAKASH SAHOO VS STATE OF ODISHA	ADITI HOTA VS	TALCHER TOWN /67 /2023 () //
390	ABLAPL/0001038/2023	RASMIKANTA BEHERA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /557 /2022 () //
391	ABLAPL/0001039/2023	SURENDRA PANAKA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	DABUGAM /120 /2022 () //
392	ABLAPL/0001040/2023	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JANKIA P.S. /21 /2023 () //
393	ABLAPL/0001041/2023	PRAFULLA KUMAR BISWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	THELKOLOI PS /7 /2023 () //
394	ABLAPL/0001042/2023	NIKHIL @ NILA @ NILAKANDAR MISHRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /32 /2023 () //
395	ABLAPL/0001043/2023	ASHWINI KUMAR PADHI VS STATE OF ODISHA	AFRAAZ SUHAIL VS	DHAULI PS /235 /2022 () //
396	ABLAPL/0001044/2023	DHANAJ BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /26 /2023 () //
397	ABLAPL/0001045/2023	CHINTU NAYAK	JAYAKRISHNA MOHAPATRA	CHANDABALI /25 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0001046/2023	BALARAM GOUDA	SURYAKANTA DASH	KODALA /766 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0001047/2023	BICHITRA KUMAR NAYAK	ASUTOSH ROUT	PIRAHAT P.S /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0001048/2023	SAILABALA MOHANTY @ PRADHAN	PRAFULLA KUMAR BISWAL	RAJKANIKA /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0001049/2023	MAGUNI DAS @ MAGUNI CHARAN DAS	NALINI KANTA SAHOO	DERABIS /12 /2023
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0001050/2023	RANJIT ACHARYA	NALINI KANTA DASH	BARIPADA TOWN /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0001051/2023	ASWINI KUMAR BAL	NALINI KANTA DASH	BARIPADA TOWN /41 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0001052/2023	SADANANDA SRICHANDAN	JYOTIRMAYA SAHOO	TANGI (KHURDA) /119 /2023
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0001053/2023	RAKESH BARIK @ CHILU	BHARAT BHUSAN ROURTRAY	ANGUL TOWN /42 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0001054/2023	MANJULATA MALLIK	RAGHUNATH SINGH	NILGIRI /4 /2023
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0001055/2023	SWARNALATA BEHERA	BIKRAM KESHARI BAL	MAHANGA /22 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0001056/2023	BENUDHAR DUTTA	BINI MISHRA	KAMARDA /7 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0001057/2023	STATE OF ODISHA SUBASH SUNDARAY @ SUBASH CHANDRA SUNDARAY VS	ANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /8 /2023 ()
410	ABLAPL/0001058/2023	STATE OF ODISHA HARAPRASAD MAHAPATRA VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /304 /2022 ()
411	ABLAPL/0001059/2023	STATE OF ODISHA S. CHANDRAMANI @ S. SUNANDA VS	TAPAS KUMAR ACHARYA VS	// K.NUAGAON /2 /2023 ()
412	ABLAPL/0001060/2023	STATE OF ODISHA RAJKISHORE BISWAL VS	RAKESH KUMAR MALLICK VS	// ASTARANGA /8 /2023 ()
413	ABLAPL/0001061/2023	STATE OF ODISHA SK. SABIR VS	BRAJA MOHAN SARANGI VS	// G.R.P.S.BALASORE /8 /2023 ()
414	ABLAPL/0001062/2023	STATE OF ODISHA RAKESH KUMAR SRICHANDAN @ BITU VS	MANAS RANJAN KHATUA VS	// SEMILLIGUDA /100 /2019 ()
415	ABLAPL/0001063/2023	STATE OF ODISHA SUDARSHAN SWAIN VS	BHARATI DASH VS	// SATYABADI /327 /2022 ()
416	ABLAPL/0001064/2023	STATE OF ODISHA ASISMAYEE DAS VS	HARA PRASAD PANDA VS	// BADACHANA /18 /2023 ()
417	ABLAPL/0001065/2023	STATE OF ODISHA SARAT KUMAR SAHOO VS	SUKANTA KUMAR NAYAK VS	// SIMULIA /14 /2023 ()
418	ABLAPL/0001066/2023	STATE OF ODISHA DIPUN KUMAR DASH @ DEEPAK DAS VS	ANUPAM DASH VS	// RAMBHA (KHALLIKOTE) /26 /2023 ()
419	ABLAPL/0001067/2023	STATE OF ODISHA PARITOSH KAMILA VS STATE OF ODISHA	MANORANJAN PADHI VS	// SINGLA /8 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0001068/2023	SANJAY MOHANTY VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /34 /2023 () //
421	ABLAPL/0001069/2023	MANOJ KUMAR MOHANTY VS STATE OF ODISHA	BIJNYAN KUMAR MOHAPATRA VS	PATKURA /33 /2023 () //
422	ABLAPL/0001070/2023	BAPUNA @ SATYANANDA PATTASANI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /19 /2023 () //
423	ABLAPL/0001071/2023	MANOJ PARBATA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	BARAMBA /353 /2022 () //
424	ABLAPL/0001072/2023	DEBENDRA GHADAI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	TOMKA /8 /2023 () //
425	ABLAPL/0001073/2023	BANKANIDHI SAMANTARAY VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /88 /2023 () //
426	ABLAPL/0001074/2023	MUNA KHAN @ SK. MUNTAJ VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /107 /2023 () //
427	ABLAPL/0001075/2023	SRIDHAR DAS @ KANHA VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	/ /0 () //

ORISSA HIGH COURT

MISC CASES FILED on :27/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 RVWPET(RPC)/244/2012	KABITA SAMANTARAY-MP	
2	9/2023 JCRLA/30/2017	KEDAR@DAMBARUDHAR ROHIDAS-MP	M/S.SAHASRANSU SOURAV
3	10/2023 JCRLA/53/2014	ANANTA NAHAK-MP	MS. ADITI HOTA, R.DAS NAYAK
4	14/2023 STREV/29/2019	M/S.HAVELLS INDIA LTD.-MP	M/S.PRANAYA KISHORE HARICHANDAN
5	22/2023 CONTC/4633/2022	SUSHREE MISHRA-MP	
6	23/2023 CONTC/1699/2018	ASST. PROJECT ENGG.(ELECTRICAL)-MP	SAROJ KUMAR SWAIN
7	23/2023 RVWPET/17/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
8	24/2023 RVWPET/17/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
9	24/2023 CONTC/7547/2022	CHAITANYA BEHERA-MP	
10	25/2023 LAA/115/2018	DIRECTOR,INTERIM TEST RANGE,CHANDIPUR-MP	MR.A,K.BOSE(ASST.SOLICITOR GENERAL OF INDIA)
11	25/2023 CMAPL/62/2023	GATIKRUSHNA BARALA-MP	ADV.
12	25/2023 RVWPET/17/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
13	26/2023 CMAPL/63/2023	SOMANATH BISWAL-MP	ADV.
14	26/2023 RVWPET/18/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
15	27/2023 CMAPL/65/2023	SARBESWAR PANDA-MP	SATYABRATA SUTAR
16	27/2023 RVWPET/18/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
17	28/2023 RVWPET/18/2023	STATE OF ODISHA-MP	SAROJ KANTA SAMAL, A.G.A.
18	29/2023 RVWPET/20/2023	SECY., TOURISM DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
19	31/2023 RPFAM/24/2023	K.DHYANCHAND@NAYAK-MP	BABITA KUMARI PATTANAİK
20	41/2023 MATA/27/2023	LIPINA BARIK-MP	RABINDRA KUMAR PRUSTY
21	46/2023 TRP(C)/41/2023	ARCHANA DORA-MP	ANITA SAHOO
22	47/2023 TRP(C)/42/2023	ANSUMAN MISHRA-MP	BIBHUTI BHUSAN CHOUDHURY
23	48/2023 TRP(C)/43/2023	PRAGYAN LAKSHMI MISHRA-MP	UMA CHARAN MISHRA
24	55/2023 CRLREV/43/2023	HALADHAR PADHAN-MP	SUSHANTA KUMAR JOSHI
25	56/2023 CRLREV/43/2023	HALADHAR PADHAN-MP	SUSHANTA KUMAR JOSHI
26	57/2023	BHAGINATH SOREN-MP	HIMANSHU BHUSAN DASH

27	CRLREV/44/2023 58/2023	BHAGINATH SOREN-MP	HIMANSHU BHUSAN DASH
28	CRLREV/44/2023 59/2023	AKITOSH SARANGI-MP	SABITA RANJAN PATTNAIK
29	CRLREV/45/2023 63/2023	BRANCH MANAGER,ORIENTAL INSURANCE CO.LTD.-MPSOMNATH ROY	
30	FAO/618/2020 64/2023	PRAMOD KU.MOHAPATRA-MP	M/S.P.C.PRADHAN
31	FAO/570/2013 67/2023	BIMALA SARKAR-MP	MAHESWAR MOHANTY
32	RSA/28/2023 68/2023	PURANDAR LOHAR-MP	BHAWANI SANKAR PANIGRAHI
33	RSA/54/2021 81/2023	RUKMANI SETHI-MP	SRINIVAS MOHANTY
34	CMP/38/2023 82/2023	RASHIDA BIBI-MP	SATRUGHNA DASH (A)
35	CMP/1404/2022 83/2023	SANJEET BAGH-MP	M/S.S.S.RAO
36	CMP/1113/2018 84/2023	KRUSHNA CHANDRA SINGH-MP	ANJAN KUMAR BISWAL
37	CMP/89/2023 85/2023	KRUSHNA CHANDRA SINGH-MP	ANJAN KUMAR BISWAL
38	CMP/89/2023 86/2023	ABINASH DASH-MP	ABHIJIT DAS
39	CMP/90/2023 107/2023	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD-MP	INDYMA BEHARI DAS
40	MACA/761/2022 108/2023	DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY-MP	SRIKANTH KUMAR MOHANTY
41	MACA/62/2023 109/2023	BENUDHAR PATRA-MP	M/S.JITENDRA MOHANTY
42	MACA/653/2014 110/2023	MANAGER, LEGAL (T.P. CLAIM), CHOLAMANDALAM, M/S. ICICI BANK-MP	SATYAJIT DASH
43	MACA/26/2023 154/2023	SALIM KHOSLA-MP	DIPTI RANJAN BHOKTA
44	BLAPL/256/2022 155/2023	SANJAY KUMAR CHHURIA-MP	SURESH KUMAR JENA
45	BLAPL/7689/2022 156/2023	RABI @ RABINDRA MUDULI-MP	RAMANI KANTA PATTANAIAK
46	BLAPL/11858/2022 157/2023	DEEPU BEHERA @ DEEPAK @ CHUIN-MP	PRADEEP KUMAR PRADHAN
47	BLAPL/412/2023 158/2023	ANSUMAN MOHAPATRA-MP	
48	BLAPL/11701/2022 159/2023	AKSHAYA KUMAR MOHAPATRA-MP	BASUDEV MISHRA
49	BLAPL/1081/2023 217/2023	GANESH BHENGRA-MP	SK.ZAFARULLA, J.KAMILA
50	CRLA/459/2019 218/2023	BASANTA KUMAR MOHANTY@DULKA@BASANTA MOHANTY-MP	ANANT KUMAR ACHARYA
51	CRLA/208/2022 219/2023	KAMAL FRANKLIN PATRA-MP	MR.PREM K.PATNAIK, M/S.N.PANDA, R.B.MISHRA
52	CRLA/36/2014 220/2023	BHARAT CH.PRADHAN-MP	M/S.RAJENDRA N.ROUT, M/S. N.PANDA, R.B.MISHRA
53	CRLA/150/2014 221/2023	GOVINDA DAS-MP	
54	CRLA/589/2021 222/2023	BHABANI @ SIBA PRASAD PANDA-MP	MRUGANKA MAULI PATNAIK
55	CRLA/107/2023 223/2023	AYUB SAHU@AJU SAHU-MP	SWAYAMPRAVA DASH
56	CRLA/529/2021 224/2023	SANATANA ROUT-MP	M/S.DEBASHIS MITRA
57	CRLA/547/2016 243/2023	ROGA @ SURESH MALIK-MP	
	ABLAPL/13257/2020		

58	244/2023 ABLAPL/580/2023	BABULI PADHIARY @ AJAYA KUMAR PARIDA-MP	
59	245/2023 ABLAPL/10655/2022	PANDAB ROUT-MP	
60	246/2023 ABLAPL/172/2023	DUSASHAN DAKHINIRAY @ DUSASAN DAKHINRAY-MP RITURANJAN CHHOTARAY	
61	247/2023 ABLAPL/16465/2022	SIBARAM SAHOO-MP	
62	248/2023 ABLAPL/6437/2022	CHITTARANJAN SAHOO-MP	
63	249/2023 ABLAPL/16361/2022	YUNUS KHAN-MP	
64	250/2023 ABLAPL/14370/2022	AJIT KUMAR TRIPATHY-MP	DEBADATTA MOHANTY
65	251/2023 ABLAPL/15119/2022	SUMANTA JENA-MP	
66	252/2023 ABLAPL/18285/2019	RANKA NANDA@RANKA BEHERA-MP	
67	253/2023 ABLAPL/15630/2022	JIBANJYOTI MUKHI @ PINKU-MP	
68	254/2023 ABLAPL/12670/2022	SANANDA JAL-MP	DIBYA JYOTI SAHOO
69	263/2023 WA/110/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
70	264/2023 WA/110/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
71	265/2023 WA/110/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
72	266/2023 WA/111/2023	MADHUSMITA SAHOO-MP	ASUTOSH SAHOO
73	267/2023 WA/299/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
74	268/2023 WA/112/2023	DILIP KUMAR DEY-MP	LAXMAN PRADHAN
75	339/2023 CRLMC/3868/2022	MANOJ KUMAR DAS-MP	
76	340/2023 CRLMC/471/2023	LADE GAJANAN DAYANAND-MP	JAGABANDHU SAHU
77	341/2023 CRLMC/2812/2022	SANTOSH KUMAR SWAIN-MP	PARTHA MUKHERJI
78	342/2023 CRLMC/2799/2022	BISHNU PRASAD SAHU-MP	YASOBANT DAS(SR. ADV.)
79	343/2023 CRLMC/472/2023	SK.BADRIUDDIN-MP	SANGRAM MISHRA
80	344/2023 CRLMC/472/2023	SK.BADRIUDDIN-MP	SANGRAM MISHRA
81	345/2023 CRLMC/473/2023	KRUSHNA CHANDRA PAIKA-MP	ANIRUDHA DAS
82	346/2023 CRLMC/245/2023	KANDARPA MEHER-MP	GOUTAM KUMAR ROURAY
83	347/2023 CRLMC/475/2023	SURESH CHANDRA MOHAPATRA-MP	PRASANTA KUMAR SAHOO
84	348/2023 CRLMC/478/2023	DEBASHIS@DEBASISH MOHANTY-MP	SK. ZAFARULLA
85	349/2023 CRLMC/73/2023	BISHIKESHAN BHAL-MP	NIRANJAN PANDA
86	350/2023 CRLMC/481/2023	CH. RAMESH PATRA-MP	GOPINATH MISHRA
87	351/2023 CRLMC/484/2023	DIBAKAR SAHOO@DIBAKAR SAHU@CHAGALI-MP	SURYAKANTA DWIBEDI
88	352/2023 CRLMC/485/2023	AYUSH MANISH THAKER-MP	SIDHARTHA DAS
89	353/2023	RANJEET KUMAR BANERJEE-MP	SOURANSU ROUT

90	CRLMC/486/2023 354/2023	J.SRINIVAS@BALARAM-MP	ARIJEET MISHRA
91	CRLMC/487/2023 355/2023	KRUSHNA CHANDRA PAIKA-MP	ANIRUDHA DAS
92	CRLMC/488/2023 356/2023	RABI NARAYAN PANI-MP	ASHOK KUMAR BEHERA
93	CRLMC/493/2023 357/2023	SAMBHU MAHARANA-MP	BHARATI DASH
94	CRLMC/494/2023 358/2023	KALI PRASAD MISHRA-MP	RANJAN KUMAR ROUT
95	CRLMC/3042/2022 359/2023	ANURADHA MOHANTY-MP	PRASANT KUMAR SAHOO
96	CRLMC/498/2023 1155/2023	ZOBELE INDIA PVT. LTD.-MP	ADITYA N. DAS
97	WP(C)/8668/2022 1156/2023	GAIAGEN TECHNOLOGIES PVT. LTD.-MP	ADITYA N. DAS
98	WP(C)/8657/2022 1157/2023	AKSHAYA KUMAR SAMAL-MP	LAXMIKANTA MOHANTY
99	WP(C)/2498/2023 1158/2023	NARAYAN BEHERA-MP	NIROD KUMAR SAHU
100	WP(C)/2496/2023 1159/2023	STATE OF ODISHA-MP	
101	WP(C)/14454/2022 1160/2023	SAKHINA NAIK-MP	SRINIVAS MOHANTY
102	WP(C)/2514/2023 1161/2023	KASHVI INTERNATIONAL PVT. LTD., BBSR-MP	SHOVAN MISHRA
103	WP(C)/2517/2023 1162/2023	PRAHALAD DASH-MP	BIRAJA PRASANNA DAS
104	WP(C)/2521/2023 1163/2023	RANJITA DAS-MP	KSHIROD KUMAR PAHIL
105	WP(C)/2522/2023 1164/2023	JANAKI DEVI @ JANAKI LATA MISHRA-MP	GOPINATH MISHRA
106	WP(C)/2523/2023 1165/2023	JANAKI DEVI @ JANAKI LATA MISHRA-MP	GOPINATH MISHRA
107	WP(C)/2524/2023 1166/2023	PRASANTA KUMAR MOHAPATRA-MP	SAILESH DAS
108	WP(C)/23000/2021 1167/2023	THE E.E. (ELECTRICAL), TPNODL, BALASORE-MP	SURESH CHANDRA DASH
109	WP(C)/2531/2023 1168/2023	JAGABANDHU SENAPATI-MP	BISWABIHARI MOHANTY
110	WP(C)/2156/2023 1169/2023	URMILA SWAIN-MP	
111	WP(C)/35151/2022 1170/2023	PARBATI MAHAKUR @BAGHAR-MP	M/S.A.P.BOSE
112	WP(C)/9588/2015 1171/2023	HANUMAN KHEDARIA-MP	SASWAT KUMAR ACHARYA
113	WP(C)/2543/2023 1172/2023	HANUMAN KHEDARIA-MP	SASWAT KUMAR ACHARYA
114	WP(C)/2544/2023 1173/2023	SANATAN BISWAL-MP	PRAFULLA KUMAR RATH
115	WP(C)/2545/2023 1174/2023	KALPANA SETHI-MP	PRAFULLA KUMAR RATH
116	WP(C)/34106/2022 1175/2023	RONAK BERIWAL-MP	SASWAT KUMAR ACHARYA
117	WP(C)/2546/2023 1176/2023	KALPANA SETHI-MP	PRAFULLA KUMAR RATH
118	WP(C)/34106/2022 1177/2023	SANJAY KUMAR SAHU-MP	HIMANSU BHUSAN SUTAR
119	WP(C)/2548/2023 1178/2023	SURYAMANI SAMANTARAY-MP	GOPINATH MISHRA
120	WP(C)/340/2023 1179/2023	DEBANANDA SAMAL-MP	SMRUTI RANJAN PATRA
	WP(C)/819/2023		

121	1180/2023 WP(C)/2552/2023	RASMI RANJAN PATTANAYAK-MP	BHABANI SANKAR TRIPATHY (1)
122	1181/2023 WP(C)/2553/2023	TARUN KUMAR MOHANTY-MP	SHIVSANKAR MOHANTY
123	1182/2023 WP(C)/2555/2023	KAMINI KANTA JENA-MP	ABHAYA KUMAR SHARMA
124	1183/2023 WP(C)/2556/2023	ASISA KUMAR MISHRA-MP	AVIJIT PATNAIK
125	1184/2023 WP(C)/2560/2023	LITUN PRADHAN-MP	AVIJIT PATNAIK
126	1185/2023 WP(C)/2562/2023	MITALI SAHOO-MP	AVIJIT PATNAIK
127	1186/2023 WP(C)/2566/2023	M/S PARADIP PARIVAHAN PVT. LTD., JAGATSINGHPUR-MP	MDHARTHA MISHRA
128	1187/2023 WP(C)/39600/2021	MURALIDHAR ROUT-MP	PITAMBAR BEHERA
129	1188/2023 WP(C)/26720/2021	PRAFULLA KUMAR NAIK-MP	JAGIT PANDA
130	1189/2023 WP(C)/2570/2023	RUNUBALA BARAD-MP	SK.KALIMUDDIN
131	1190/2023 WP(C)/3457/2007	MUSA DEI-MP	
132	1191/2023 WP(C)/29176/2022	M/S GREEN ENERGY RESOURCES, SAMBALPUR-MP	LALIT KUMAR MAHARANA
133	1192/2023 WP(C)/2578/2023	M/S.CHAKRA MINERALS, MAYURBHANJ-MP	NALINIKANTA SAHOO
134	1193/2023 WP(C)/2579/2023	PAYAL MOHANTY-MP	BIJAYA KUMAR ROUSTRAY
135	1194/2023 WP(C)/2580/2023	M/S DIBYASEKHAR SAHOO, PURI-MP	SUBASH CHANDRA SAHOO
136	1195/2023 WP(C)/2580/2023	M/S DIBYASEKHAR SAHOO, PURI-MP	SUBASH CHANDRA SAHOO
137	1196/2023 WP(C)/1160/2023	SUBHAS MALLICK-MP	BANAMALI SAHOO
138	1197/2023 WP(C)/31109/2022	SANJAY KUMAR FITKARIWALA-MP	ANSHUMAN RAY
139	1198/2023 WP(C)/2584/2023	BRIJESH NAYAK-MP	HIMANSU SEKHAR SAHU
140	1199/2023 WP(C)/2565/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
141	1200/2023 WP(C)/2565/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
142	1201/2023 WP(C)/14016/2022	SAANKHYA EDUCATIONAL SOCIETY-MP	PRASANTA KUMAR PANDA
143	1202/2023 WP(C)/2592/2023	SASMITA JENA @ SASMITA DHIR-MP	KSHIROD KUMAR ROUT
144	1203/2023 WP(C)/2136/2022	M/S PADMA SILK PALACE-MP	H.N.MOHAPATRA
145	1204/2023 WP(C)/2596/2023	SITA MAHALIK @ PATRA-MP	AMIT PRASAD BOSE
146	1205/2023 WP(C)/2598/2023	PURANDARA BOXI-MP	AMIT PRASAD BOSE
147	1206/2023 WP(C)/2586/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
148	1207/2023 WP(C)/2586/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
149	1208/2023 WP(C)/24519/2019	SASHIBHUSAN DAS-MP	
150	1209/2023 WP(C)/2602/2023	KORESA BIBI-MP	SUKANTA KUMAR NAYAK
151	1210/2023 WP(C)/15559/2022	DR.PRAMOD KUMAR BALABANTARAY-MP	SATYA PRAKASH NATH
152	1211/2023	AMRUTALINI DAS-MP	MANMAYA KUMAR DASH

153	WP(C)/2606/2023 1212/2023	SARADA PRASANNA MANGARAJ-MP	SHASHI BHUSAN JENA
154	WP(C)/2609/2023 1213/2023	DEBASHISH MOHANTY-MP	PRONOY MOHANTY
155	WP(C)/2613/2023 1214/2023	MURALIDHARA BEHERA-MP	BINAYA KUMAR MOHANTY
156	WP(C)/2625/2023 1215/2023	SATYANARAYAN PRADHAN-MP	BISWAJIT RANJAN TRIPATHY
157	WP(C)/2630/2023 1216/2023	M/S SUNRISE ENGINEERING SERVICES, ANGUL-MP	INDRAMANI SAHOO
158	WP(C)/2631/2023 1217/2023	M/S HEXA STEEL AND POWER PVT. LTD., DELHI-MP	AVIJIT PATNAIK
159	WP(C)/2632/2023 1218/2023	RUPADHAR DHURUA-MP	RABINDRANATH PRUSTY
160	WP(C)/2633/2023 1219/2023	DAYANIDHI BADHEI-MP	RABINDRANATH PRUSTY
161	WP(C)/2634/2023 1220/2023	ASHOK KUMAR RATH-MP	ANJAN KUMAR BISWAL
162	WP(C)/19627/2020 1221/2023	RAJANI KANTA RAY-MP	DEBASIS TRIPATHY
163	WP(C)/2635/2023 1222/2023	SREE METALIKS LTD.-MP	KSHIROD KUMAR SAHOO
164	WP(C)/2624/2023 1223/2023	NAGEN BHOI-MP	
165	WP(C)/341/2023 1224/2023	KIRUTHIKA P-MP	RAJIV KUMAR MAHANTA
	WP(C)/2636/2023		